

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 603 of 1996

Monday, this the 3rd day of June, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Gopidas K.A., Head Cook, LNCPE,
(Lakshmi Bai National College of Physical Education),
Trivandrum.

.. Applicant

(By Advocate Mr K.C. Eldho.)

Vs

1. The Principal, LNCPE,
(Lakshmi Bai National College of Physical Education),
Trivandrum.
2. The Director General,
Sports Authority of India,
I.N. Stadium (Jawaharlal Nehru),
New Delhi.

.. Respondents

(By Advocate Mr TPM Ibrahim Khan, Sr.CGSC(represented)).

The application having been heard on 3rd June 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

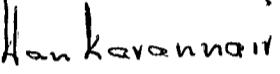
Applicant claims a higher scale, than has been granted to him. He may make a representation before second respondent supporting his contentions with reasons. If a representation is so made, a speaking order will be passed thereon within four months of the date of receipt of the same. We make it clear that we have not expressed any opinion on the merits of the matter, including limitation, raised by standing counsel.

2. Standing counsel submits that he will forward a copy of the original application and a copy of this order to second respondent for compliance. We record the submission.
3. Original application is disposed of as aforesaid. No costs.

Dated the 3rd June, 1996.


P V VENKATAKRISHNAN

ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

P/3-6